

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:700

ANSWERED ON:04.03.2005

FUNDS UNDER SWAJALDHARA SCHEME

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**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) The funds allocated under Swajaldhara Yojna and other Centrally Sponsored Schemes launched during the last three years and in the current year, State-wise;
- (b) The progress report of the said schemes received as on date including utilization of funds from States;
- (c) The villages covered with proper drinking/sanitation facilities, State-wise;
- (d) The guidelines for implementation of the above schemes, and
- (e) The State-wise proposals received by the Union Government for 2004-05 and 2005-06?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI A. NARENDRA)

During the last three years, no new centrally sponsored scheme was launched in rural drinking water and sanitation sector. Accelerated Rural Water Supply Programme (ARWSP) introduced in 1972-73 and Central Rural Sanitation Programme, launched in 1986 and restructured as Total Sanitation Campaign in 1999, are the only Centrally sponsored schemes in the rural drinking water & sanitation sector. The Government of India in 1999 approved earmarking up to 20% of the annual outlay under ARWSP for implementing projects to institutionalize community participation in rural drinking water supply schemes. Sector Reforms Projects taken up in 67 districts were scaled up as Swajaldhara in December 2002. Swajaldhara is, therefore, a component of Accelerated Rural Water Supply Programme. The State-wise position of the funds released and expenditure reported under Swajaldhara 2002-2003, 2003-2004 and 2004-2005 are given in Annexure-I. As per the reports received from States, 1349 schemes under Swajaldhara 2002-03, 1145 schemes under 2003-04 and 6 schemes under Swajaldhara 2004-05 have been completed.

(c)The status of the coverage of rural habitations with drinking water facilities based on comprehensive Action Plan 1999 and the subsequent coverage position reported by the States/UTs, may be seen at Annexure-II. Total Sanitation Projects are at present being implemented in 452 districts.

(d)The Guidelines for implementation of Rural Water Supply and rural sanitation schemes have been issued to the State Governments. Guidelines are also available at web site `http://ddws.nic.in`.

(e) State Governments are competent to plan, sanction, implement and execute rural drinking water supply schemes from the funds provided under ARWSP. Proposals in this regard need no clearance from Central level.